

In the High Court of Judicature, Bombay.

Wednesday day, the 3<sup>rd</sup> day of August 1864.

SPECIAL APPEAL No. 244 OF 1864

Bhula wulud Shivram  
Londha of the Ahmednugur  
District.

Appellant

(Original Plaintiff)

versus

Vitoo wulud Bhiva Golsara  
of the Ahmednugur District.

Respondent

(Original Defendant)

Rs. 4 - 12 - ..

The claim in the Original Suit was to recover possession of a field alleged to have been purchased at an auction sale.

In Appeal No. 366 of 1863 the <sup>7<sup>th</sup> July</sup> of the District of Ahmednugger at Ahmednugger confirmed the Decree of the <sup>Magistrate</sup> ~~Duff of Latur~~ who had thrown out the claim.

A Special Appeal was preferred in the High Court on the grounds that (1) there has been substantial error in law in the investigation of the case which has produced an error in the decision of the case on

on its merits in that the onus of proof  
has been thrown on the wrong party vizt  
appellant and that (2) the point at issue  
being whether Defendant had proved his  
title the District judge has not gone into  
that question.

The Court confirms  
the decree of the District  
Judge with costs on the  
Special Appellant.

W. M. M. M.  
Alexander H. M. M.

MEMORANDUM OF COSTS incurred in Special Appeal No. 244

of 1864 against the decision of the Judge of the District of Ahmednagar and disposed of on the 3<sup>rd</sup> August 1864 by confirming the same with Costs.

BY THE APPELLANT—

In the District.

In the Moonseff's Court	4	14	3.		
In the Judge's Court (including Fee)	1	15	3.		
				6	13 6.

In this Court.

Stamp for Memorandum of Special Appeal	1	"	"		
Stamps for copies of Decree and Judgment	3	"	"		
Stamp for Vukeelutnama	2	"	"		
Batta for Process and Postage	1	"	"		
Sectioner's Fee	1	3	"		
Vukeel's Fee	"	2	3.	8	5 3.
				Rupees	15 2 9

BY THE RESPONDENT.

In the District.

In the Moonseff's Court	5	10	3.		
In the Judge's Court	1	2	3.		
				6	12 6.

In this Court.

Stamp for Vukeelutnama	2	"	"		
Vukeel's Fee	"	2	3.	2	2 3.
				Rupees	8 14 9.



*G. W. Moore*  
Sealer

*G. W. Moore*  
Acting Registrar

3<sup>rd</sup> day of August 1864